

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. No. 203/KOL/2020
Assessment Year: 2015-2016**

Smt. Sarita Agarwal,..... Appellant
24, China Apartment,
1001, Jessore Road,
Kolkata-700055
[PAN:ADCPA9777H]

-Vs.-

Income Tax Officer,..... Respondent
Ward-46(1), Kolkata,
3, Government Place (West),
Kolkata-700001

Appearances by:

No one, appeared on behalf of the assessee

Shri Jayanta Khanra, JCIT, Sr. D.R., appeared on behalf of the Revenue

Date of concluding the hearing : March 30, 2021

Date of pronouncing the order : April 01, 2021

ORDER

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-14, Kolkata dated 31.08.2018.

2. In this case, Shri Soumitra Choudhury, Advocate of the assessee has moved an application dated 30.03.2021 seeking withdrawal of this appeal on the ground that the assessee has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Advocate of the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on April 01, 2021.

**Sd/-
(P.M. Jagtap)
Vice-President**

Kolkata, the 1st day of April, 2021

Copies to : (1) ***Smt. Sarita Agarwal,
24, China Apartment,
1001, Jessore Road, Kolkata-700055***

(2) ***Income Tax Officer,
Ward-46(1), Kolkata,
3, Government Place (West), Kolkata-700001***

(3) *Commissioner of Income Tax (Appeals)-14, Kolkata;*
(4) *Commissioner of Income Tax- ,*
(5) *The Departmental Representative*
(6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.